

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO-4197
ANSWERED ON -01/04/2026

CENTRE AND STATES SHARE IN SAMAGRA SHIKSHA ABHIYAN

4197. Shri Ryaga Krishnaiah:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government is providing assistance to State Governments for school education under Samagra Shiksha Abhiyan (SSA), if so, the details thereof including the current share of Government;
- (b) whether State Governments have requested to increase Central share under SSA;
- (c) if so, the details thereof, State-wise, including Andhra Pradesh and Telangana and the response of Government thereon;
- (d) whether SSA has achieved its targeted goal;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by Government to achieve desired goals?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (c): The Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School education- Samagra Shiksha. The scheme treats school education holistically, without segmentation from pre-primary to class XII and aligned with the recommendations of the National Education Policy (NEP) 2020 with aim to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

The fund sharing pattern for the scheme of samagra shiksha between Centre and States is at present in the ratio of 90:10 for the 8 North-Eastern States viz. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura and 3 Himalayan States/UTs viz.

Jammu & Kashmir, Himachal Pradesh and Uttarakhand and 60:40 for all other States and Union Territories with Legislature (except J&K). It is 100% centrally sponsored for Union Territories without Legislature.

The details of Central allocation and Central Share released by the Central Government to the State/UT Governments including Andhra Pradesh and Telangana during the current year under Samagra Shiksha is at **Annexure**.

(d) to (f): Samagra Shiksha scheme has been envisaged as an additional support to the State and UTs to improve quality of education, however, education being in the concurrent list with majority of the schools under the domain of the State and UTs, the primary responsibility of providing accessible, affordable, equitable, inclusive and quality education lies with the State/UT Governments. The objectives of Samagra Shiksha are of continuing nature. Yearly targets are fixed on the basis of interventions approved in PAB. The Physical achievements against the targets for the FY 2024-25 under Samagra Shiksha are as follows:

S. No.	Indicator	Target	Progress
1.	Number of Teachers trained during the year (in lakhs)	8	19.7
2.	No. of new schools opened/ existing schools upgraded	200	800
3.	Number of schools covered under Strengthening (pre-primary classes)	8000	14438
4.	Number of schools covered under Strengthening (including Additional Classrooms and labs)	8000	13455
5.	Number of Out of School Children provided Special training (Elementary Level)/ support through NIOS (in lakhs)	6	10.5
6.	Number of children provided Transport and Escort facility (in lakhs)	8	9.7
7.	No. of children covered under Section 12 (1) (c) (reimbursement towards expenditure incurred for 25% of Admission under 12 (1)(c) RTE Act) (lakhs)	22	65.1
8.	No. of students provided free Textbooks (Elementary level) (in crores)	6	9.8
9.	Number of children provided Teaching Learning Material under Foundational Literacy and Numeracy (in crore)	5	4.3
10.	Number of students provided learning enhancement/Enrichment Programme (6th to 12th) (in crores)	1	1.1
11.	Number of schools provided Library and Sports Equipment Facility (in lakhs)	7	9.2
12.	Number of schools covered under ICT & Digital initiatives (including Smart Classrooms)	32000	32041
13.	Strengthening of DIETs and no. of DIETs made functional during this year (in number)	2	5
14.	Number of Students enrolled in vocational courses (in classes 9-12) (lakhs)	1	31.9

S. No.	Indicator	Target	Progress
15.	No. of schools covered for providing exposure to Vocational Education at middle stage	6500	54595
16.	Number of new Kasturba Gandhi BalikaVidyalayas (KGBVs) opened and KGBVs upgraded	95	295
17.	No. of KGBVs which have the provision of sanitary pads vending machine	300	4262
18.	No. of schools provided Self-defence training for girls (in lakhs)	2	2.3
19.	Number of CWSN Girls provided stipend (in lakhs)	4	5.5
20.	Number of Special Educators provided financial assistance	26000	31766
21.	No. of new Schools covered under Vocational Education.	1600	4782

The Scheme has robust system of monitoring through Performance Grading Index (PGI) 2.0, Unified District Information System for Education (UDISE), Project Appraisal Budgeting Achievement and Data Handling System (PRABANDH), Strengthening of BRCs and CRCs, PARAKH, Audit Mechanism, Social Audit, Community level monitoring and Periodic meeting with Stakeholders.

Further, the Central Government, through the various forums, including Project Approval Board meetings, review meetings, Zonal Council Meetings and NITI Aayog Governing Council Meetings, reviews and assesses the implementation of different schemes by the States and UTs and advise the States and UTs to implement the various interventions under the Scheme for providing holistic and qualitative education.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 4197 FOR ANSWER ON 01.04.2026 ASKED BY SHRI RYAGA KRISHNAIAH HON'BLE MEMBER OF PARLIAMENT REGARDING CENTRE AND STATES SHARE IN SAMAGRA SHIKSHA ABHIYAN

State-wise details of Central Allocation and Central Share Released in respect of Samagra Shiksha for the year 2025-26:

(Rs. In Lakhs)

Sl.No.	Name of the State	2025-26	
		Central Allocation	Central Share Released
1	A & N Islands	8939.32	3869.54
2	Andhra Pradesh	140772.43	135357.60
3	Arunachal Pradesh	78323.47	63014.31
4	Assam	368806.99	293009.36
5	Bihar	589656.73	553372.53
6	Chandigarh	14810.08	12005.58
7	Chhattisgarh	118482.35	99340.73
8	D&D and DNH	10972.68	6464.84
9	Delhi	55245.42	36574.97
10	Goa	2770.98	2531.85
11	Gujarat	143519.86	139675.22
12	Haryana	84604.25	49381.92
13	Himachal Pradesh	71073.55	67646.42
14	Jammu & Kashmir	143599.16	51692.10
15	Jharkhand	115690.18	113287.64
16	Karnataka	110332.70	102392.77
17	Kerala	45204.68	9241.16
18	Ladakh	22630.62	19950.81
19	Lakshadweep	881.10	560.52
20	Madhya Pradesh	375084.65	303907.55
21	Maharashtra	143182.77	128900.83
22	Manipur	59620.04	33512.88
23	Meghalaya	40658.74	37017.28
24	Mizoram	33224.04	17017.73
25	Nagaland	36020.06	24766.61
26	Odisha	213955.90	179423.68
27	Puducherry	2126.35	873.36
28	Punjab	86111.96	80147.33
29	Rajasthan	361870.80	298225.94
30	Sikkim	16641.54	11373.38
31	Tamil Nadu	184722.37	71399.14
32	Telangana	108827.22	108327.64
33	Tripura	50742.20	36171.81
34	Uttar Pradesh	589243.27	562215.15
35	Uttarakhand	73537.88	49969.86
36	West Bengal	199839.46	0.00
	Total	4701725.80	3702620.03

Source: PAB Minutes / PFMS / PRABANDH Portal, as on 30.03.2026